

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2308  
ANSWERED ON:10.03.2006  
SPECIAL COURT FOR FERA CASES  
Chavda Shri Harisinh Pratapsinh,Vasava Shri Mansukhbhai D.

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the Government is contemplating to constitute special court for speedy disposal of Foreign Exchange Regulation Act (FERA) cases;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b) : No, Sir.

(c) : Since the Foreign Exchange Regulation Act, 1973, stands repealed and no fresh prosecution cases are filed under the repealed Act, it has not been felt necessary to constitute Special Courts at this stage.